

ITEM NO.14

Virtual Court 8

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition(s)(Civil) No(s). 2235/2019

ANURADHA MANOJ GIRI @ ANURADHA VINOD GIRI Petitioner(s)

VERSUS

MANOJ DEVI GIRI Respondent(s)

IA No. 137909/2019 - EXEMPTION FROM FILING O.T.
IA No. 161327/2019 - PERMISSION TO APPEAR AND ARGUE IN PERSON
IA No. 137906/2019 - STAY APPLICATION)

Date : 12-06-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s) Mr.Ashish Yadav,Adv.
Mr. Shubhranshu Padhi, AOR

For Respondent(s)
Mr. Sunil Kumar Verma, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated on behalf of the learned
counsel for the petitioner, list after three weeks.

(SUSHMA KUMARI BAJAJ)
SENIOR PERSONAL ASSISTANT

(PRADEEP KUMAR)
BRANCH OFFICER